

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2542
ANSWERED ON 04/08/2026**

IMPLEMENTATION OF NSAP

**2542. Dr. Ganapathy Rajkumar P:
Thiru Thanga Tamilselvan:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact, that the Government is implementing National Social Assistance Programme (NSAP) intended to secure for the citizens adequate means of livelihood, raise the standard of living, improve public health, provide free and compulsory education for children;**
- (b) if so, the details thereof;**
- (c) the total amount allocated and spent on NSAP during the last three years under this scheme, State-wise including Tamil Nadu; and**
- (d) the total number of citizens benefited under this scheme during the last five years, State-wise including Tamil Nadu?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): The Government is implementing National Social Assistance Programme (NSAP) with an objective of providing a basic level of financial support to the most vulnerable sections of society - elderly persons, widows, divyangjan and bereaved households belonging to Below Poverty Line (BPL) families. NSAP comprises five sub-schemes i.e. National Old Age Pension Scheme, National Widow Pension Scheme, National Disability Pension Scheme, National Family Benefit Scheme and Annapurna.

Under the scheme, eligible elderly persons, widows and divyangjan are provided financial assistance in the form of pension to supplement their means of subsistence and strengthen social security. In the event of the death of the primary breadwinner of a BPL household, one-time lump sum financial assistance is provided

to the bereaved family under the National Family Benefit Scheme. Annapurna scheme provides food grains to senior citizens who though eligible are not receiving pension under National Old Age Pension Scheme. NSAP caters to 3.09 crore beneficiaries with a scheme-wise ceiling for each State/UT on the number of beneficiaries.

(c): State/UT-wise details of funds released under NSAP, including to Tamil Nadu, during the last three years are given at Annexure-I.

(d) State/UT-wise total number of beneficiaries (State/UT cap) under NSAP including Tamil Nadu during the last five years, is given at Annexure-II.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY PART (C) OF LOK SABHA
UNSTARRED QUESTION NO 2542 TO BE ANSWERED ON 04.08.2026
REGARDING IMPLEMENTATION OF NSAP****(Rs. in crore)**

Sl. No.	States/UTs	Funds released		
		2023-24	2024-25	2025-26
1	Andhra Pradesh	407.41	354.49	364.13
2	Bihar	1473.11	1390.68	1472.29
3	Chhattisgarh	277.54	375.26	237.71
4	Goa	0.00	0.00	0.00
5	Gujarat	207.11	207.55	153.97
6	Haryana	0.00	10.70	39.95
7	Himachal Pradesh	90.19	0.00	105.19
8	Jharkhand	276.59	324.79	335.77
9	Karnataka	450.52	113.93	631.12
10	Kerala	602.14	131.24	346.82
11	Madhya Pradesh	827.91	889.77	754.21
12	Maharashtra	0.00	534.13	0.00
13	Odisha	685.47	549.53	425.26
14	Punjab	15.41	22.88	21.88
15	Rajasthan	305.20	608.67	290.04
16	Tamil Nadu	675.95	640.77	440.49
17	Telangana	166.66	0.00	233.45
18	Uttar Pradesh	1393.01	1947.38	1543.86
19	Uttarakhand	89.13	111.85	131.45
20	West Bengal	1003.18	796.40	816.59
NE States				
21	Arunachal Pradesh	9.05	0.00	0.00
22	Assam	289.81	319.19	259.22
23	Manipur	16.36	21.94	22.62
24	Meghalaya	21.69	21.81	22.90
29	Mizoram	10.62	14.01	6.74
26	Nagaland	17.15	30.58	31.14
27	Sikkim	0.00	0.00	0.00
28	Tripura	44.00	56.13	55.83
Union Territories				
29	A&N Islands	0.00	0.00	0.00
30	Chandigarh	0.00	0.00	0.00
31	D&N Haveli and D&D	0.00	0.00	0.00
32	NCT Delhi	0.00	117.83	65.12
33	Jammu & Kashmir	80.01	34.64	35.04
34	Ladakh	0.00	5.74	1.49
35	Lakshadweep	0.00	0.00	0.00
36	Puducherry	0.00	0.00	0.00
	TOTAL	9435.23	9631.89	8844.31

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY PART (D) OF LOK SABHA
UNSTARRED QUESTION NO 2542 TO BE ANSWERED ON 04.08.2026
REGARDING IMPLEMENTATION OF NSAP**

Sl. No.	States/UTs	Year-wise no. of beneficiaries (State/UT cap)	
		2021-22 & 2022-23	2023-24 to 2025-26
1	Andhra Pradesh	943567	945886
2	Bihar	3793182	3955306
3	Chhattisgarh	949940	892943
4	Goa	21912	13885
5	Gujarat	843333	927648
6	Haryana	331423	351410
7	Himachal Pradesh	120156	116689
8	Jharkhand	1311109	1291668
9	Karnataka	1493909	1414586
10	Kerala	692687	850814
11	Madhya Pradesh	2236789	2254295
12	Maharashtra	1534987	1247954
13	Odisha	2062652	2058656
14	Punjab	252372	140904
15	Rajasthan	1147549	1181880
16	Tamil Nadu	1884654	1939303
17	Telangana	674347	689407
18	Uttar Pradesh	5592696	5906697
19	Uttarakhand	354005	236143
20	West Bengal	2176085	2088825
21	Arunachal Pradesh	34485	6639
22	Assam	872830	859055
23	Manipur	65764	64640
24	Meghalaya	88228	66097
29	Mizoram	27773	27721
26	Nagaland	49745	51314
27	Sikkim	19024	19029
28	Tripura	162565	155884
29	A&N Islands	7815	676
30	Chandigarh	6337	5044
31	D&N Haveli and D&D	11195	11292
32	NCT Delhi	164355	157090
33	Jammu & Kashmir	143477	140717
34	Ladakh	7406	7260
35	Lakshadweep	730	302
36	Puducherry	29040	29088
	TOTAL	30108123	30106747
